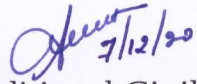


**IN THE COURT OF PRL. AND I ADDITIONAL CIVIL JUDGE, BENGALURU**  
**RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 08.12.2020**

<b>1ST SESSION AT 11 A.M</b>	<b>2ND SESSION AT 2.45 P.M</b>
<b>ARGUMENTS</b>	<b>HEARING</b>
1. O.S. 80/2009	21. O.S. 1370/2008
2. O.S. 570/2011	22. O.S. 444/2015
3. O.S. 1358/2011	23. O.S. 306/2011
4. O.S. 608/2012	24. P and SC 3/2014
<b>EVIDENCE</b>	25. O.S. 134/2017
5. O.S. 118/2005	26. O.S. 986/2018
6. O.S. 696/2005	27. O.S. 942/2020
7. O.S. 698/2005	28. O.S. 958/2020
8. O.S. 1008/2010	29. O.S. 976/2020
9. O.S. 1418/2013	30. MISC. 8/2014
10. O.S. 372/2016	31. O.S. 99/2008
11. O.S. 392/2016	32. O.S. 1697/2008
12. O.S. 116/2018	33. O.S. 177/2009
13. O.S. 118/2018	34. O.S. 515/2009
14. O.S. 356/2018	35. O.S. 325/2010
15. O.S. 710/2018	36. O.S. 241/2014
16. O.S. 1046/2018	37. O.S. 607/2020
17. O.S. 388/2018	<b>ARGUMENTS</b>
18. O.S. 420/2018	38. O.S. 1195/2004
19. O.S. 426/2018	39. O.S. 1513/2006
20. O.S. 260/2019	40. O.S. 1677/2006

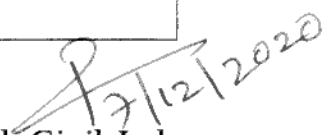
  
I Additional Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

**NOTE :** All advocates are requested to strictly follow SOP dated:  
28.09.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE,**  
**BENGALURU RURAL DISTRICT, BENGALURU**

**CAUSE LIST DATED: 08.12.2020**

<b>1ST SESSION AT 11.00 AM TO 2.00 PM</b>	<b>2ND SESSION AT 2.45 PM TO 5.45 PM</b>
<b>ARGUMENTS</b>	<b>HEARING</b>
1) O.S. 1518/2006	21) O.S. 674/2004
2) O.S.148/2010	22) O.S. 350/2005
3) O.S. 422/2010	23) O.S. 1218/2008
4) O.S. 824/2011	24) O.S. 1374/2008
5) O.S. 872/2012	25) O.S. 1482/2008
6) O.S. 820/2013	26) O.S. 1792/2008
7) O.S. 1126/2014	27) O.S. 762/2013
<b>EVIDENCE</b>	28) O.S. 1530/2013
8) O.S 256/2010	29) O.S. 220/2014
9) O.S. 914/2010	30) O.S. 436/2014
10) O.S. 1658/2014	31) O.S. 936/2014
11) O.S 1138/2016	32) O.S. 1320/2014
12) O.S 1180/2016	33) O.S. 1474/2014
13) O.S 196/2017	34) O.S. 1002/2015
14) O.S 208/2018	35) O.S. 1270/2015
15) O.S. 1226/2019	36) O.S. 428/2016
<b>HEARING</b>	37) O.S. 968/2016
16) O.S. 260/2017	38) O.S 1326/2016
17) O.S. 964/2017	39) O.S 1336/2016
18) O.S. 1418/2019	40) O.S 1386/2016
19) O.S. 552/2020	
20) O.S. 820/2020	

  
II Addl. Civil Judge,  
Bengaluru Rural District,  
Bengaluru.


**NOTE:** All advocates are requested to strictly follow SOP dated 28.09.2020 issued by Hon'ble High Court of Karnataka.



III Additional Civil Judge, Bengaluru Rural District, Bengaluru

Cause List of 08.12.2020

1 <sup>st</sup> Session 11.00 am		2 <sup>nd</sup> session 2.45 PM	
Sl. No.	Case No.	Sl. No.	Case No.
<b>HEARING</b>		<b>HEARING</b>	
01	O.S. 983/2019	01	O.S. 1007/2010
02	O.S. 549/2020	02	O.S. 235/2011
03	O.S. 589/2020	03	O.S. 51/2015
04	O.S. 319/2009	04	O.S. 792/2017
<b>ARGUMENTS</b>		<b>ARGUMENTS</b>	
05	O.S. 501/2009	05	O.S. 1049/2013
06	O.S. 1137/2009	06	O.S. 1433/2014
07	O.S. 787/2012	07	O.S. 639/2016
08	O.S. 1125/2005	08	O.S. 1145/2016
09	O.S. 1127/2005	09	O.S. 1087/2017
10	O.S. 1129/2005	10	O.S. 451/2018
11	O.S. 1587/2008	11	O.S. 571/2019
12	O.S. 811/2013		
<b>EVIDENCE</b>		<b>EVIDENCE</b>	
13	O.S. 585/2016	12	O.S. 641/2018
14	O.S. 1371/2018	13	O.S. 529/2018
15	O.S. 1363/2018	14	O.S. 523/2018
16	O.S. 1191/2018	15	O.S. 369/2018
17	O.S. 1137/2018	16	O.S. 363/2018
18	O.S. 1043/2018	17	O.S. 309/2018
19	O.S. 965/2018	18	O.S. 287/2018
20	O.S. 899/2019	19	O.S. 161/2018

  
7/12/2020  
III Additional Civil Judge,  
Bengaluru Rural District  
Bengaluru